

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:475
ANSWERED ON:23.07.2015
Drinking Water and Sanitation Projects
Nagar Shri Rodmal; Sanjar Shri Alok

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of the projects submitted by various State Governments including Madhya Pradesh regarding drinking water and sanitation during the last three years and the current year;
- (b) the details of the projects approved, not approved and still under consideration along with the reasons for their rejection and delay; and
- (c) the details of funds released for the purpose, State/UT-wise?

Answer

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAM KRIPAL YADAV)

(a) and (b) Under National Rural Drinking Water Programme (NRDWP), drinking water schemes / projects prepared by the States does not come to the Central Government for approval as the State Governments are vested with the powers to plan, approve, implement and operate drinking water supply schemes.

However, State Governments had submitted various proposals for external funding for recommendation to Ministry of Finance. The details are at Annexure-I.

Under rural sanitation programme, the Swachh Bharat Mission (Gramin) {SBM(G)}, projects are sanctioned district-wise. Currently 636 district sanitation projects including 50 in Madhya Pradesh are under implementation. During last three years and the current year, under the Nirmal Bharat Abhiyan (NBA)/ {SBM(G)}, 29 District Projects have been received and sanctioned. State/UT wise district projects sanctioned is at Annexure II.

(c) This Ministry does not release any fund to the States for such purpose in respect of Drinking water. State/UT-wise central share released under the NBA/ SBM(G), during last 3 years and current year is at Annexure-III.